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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 362/2001 IN
OA NO. 1293/1988

New Delhi, this the 9th day of August, 2001

HON'BLE MR. S.R.ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of:

Rajender Singh Rawat, (Rtd.)
S/o Late Sh. Sher Singh Rawat,
C/o Sh. H.S.Chadha,
Flat No. 524, Neelkanth Apartment,
Rohini, Sector-13,
Delhi.
(By Advocate: Sh. Rajesh Kumar Sharma)

Versus

1. Lt. Gen. Amarjeet singh,
The Director General,
Quality Assurance,
Department of Defence Production,
Ministry of Defence (DGQAU),
New Delhi.
2. Col. G.R.Ford,
The Controller,
Quality Assurance (Instruments),
Raipur, Dehradun-248008
(Uttaranchal).
3. Sh. V.K.Mishra, IDAS,
The PCDA (Pension),
Drapudi Ghat,
Allahabad (U.P) Respondents/Contemnor

O.R.D.E.R (ORAL)

Counsel for applicant seeks permission to withdraw the
CP. CP is ~~obliged~~ ^{disposed} Notice discharged.

A.Vedavalli
(Dr. A.Vedavalli)

Member (J)

S.R.Adige
(S.R.Adige)
Vice Chairman (A)

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